NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the Single Bench presided over by the Hon'ble ShriJustice **Sandesh D. Patil** has issued the following directions regarding the Vacation Court from 26th October 2025 to 29th October 2025 :-

1. The Court will be sitting on 28th October 2025 at 11 a.m.
2. No mentioning of matters is permitted. Circulation will be granted by way of praecipe only.
3. Circulation praecipes be submitted to the Associate/Sheristedar, as the case may be, by 03.00 p.m. of the previous day of the Court day.
4. Praecipe shall be in brief and must contain following particulars:
   (i) Date of filing of the matter.
   (ii) Date of impugned order/cause of action.
   (iii) Urgency to move vacation court.
   (iv) Also, statement if circulation was previously applied for and refused during this vacation.
5. In the event, it is found that there is no urgency in any matter which is mentioned, heavy costs will be imposed.
6. Only matters in which circulation is granted will be listed on board.

Dated this 17th day of October 2025

By Order

Sd/-
(A.H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay